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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD


IA 239 /2018 IN C.P. No. 58/271(e)/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.07.2018**

Name of the Company: Bhavesh D Narumalani
V/s.
Therm Flow Engineers Pvt. Ltd.

Section of the Companies Act: Section 271(e) of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ruchil Patel.	Adv.	Petitioner.	
2.				


ORDER

Advocate Mr. Ruchil Patel on behalf of M/s. Puj Associates is present for the applicant. Advocate Ms. Natasha Shah is present for the Respondent no. 1 in IA no. 239/2018.

In view of the order passed in CP 58 of 2018, this matter also be posted on the same date.

List the matter on 31.08.2018


MANORAMA KUMARI
(MEMBER JUDICIAL)


HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)

Dated this the 30th day of July, 2018.